

**Civil Works:** The tenders were received in December, 1964. Orders against tenders will be placed shortly. The work is expected to start from April, 1965.

**Procurement of Plant & Machinery:** Orders for the main plants have already been placed with Japanese suppliers. About 4173 tonnes of equipment and machinery have been despatched from the Japanese Port of which about 1128 tonnes are already at the site.

**Township:** The overall progress of the construction of 200 Nos. type III quarters is 85 per cent and of type IV quarters, 75 per cent. The construction of 45 blocks of type II quarters has started. The work order for type IV quarters has been awarded. The work on Administration Office and Trainees Hostel is in progress.

**Railway Siding:** Railways have been requested to take up the work on 2 tracks of the internal Railway siding.

(b) Yes.

(c) Early in 1967.

### भ्रष्टाचार के मामले

1480. श्री विश्वनाथ पाण्डेय : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) संयुक्त सदाचार समिति द्वारा अब तक सरकार को भेजे गये भ्रष्टाचार के मामलों में से कितने मामलों में कार्यवाही की गई है ;

(ख) उन मामलों में कितने व्यक्तियों को भ्रष्टाचार का दोषी पाया गया है ; और

(ग) कितने व्यक्तियों के विरुद्ध अभियोग चलाये जा रहे हैं ?

गृह-कार्य मंत्री (श्री नन्दा) : (क), (ख) और (ग) केन्द्रीय मंत्रालयों के बारे में भ्रष्टाचार के सभी आरोपों में कार्यवाही की गई । 52 मामले सिद्ध नहीं हुए । 12 मामलों में विभागीय कार्यवाही या तो कर ली गई है या की जा रही है । तीन मामले पहले-पहल देखने पर भागे जांच के काबिल मालूम पड़े । बाकी 86 मामले जांच के विभिन्न अवस्थाओं में हैं । अभी किसी भी मामले में मुकदमा चलाने या किसी व्यक्ति के दोषी पाये जाने की स्थिति नहीं आई ।

इंजीनियरी कालेजों के अध्यापकों को प्रशिक्षण देना

1481. श्री विश्वनाथ पाण्डेय : क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि

(क) क्या यह सच है कि भारत सरकार और संयुक्त राष्ट्र विशेष कोष के बीच एक करार हुआ है जिसके अनुसार आन्ध्र प्रदेश के क्षेत्रीय इंजीनियरी कालेज में एक अध्यापक प्रशिक्षण केन्द्र खोला जायेगा ; और

(ख) यदि हां, तो वह कब खोला जायेगा और इस पर कितना व्यय होगा ?

शिक्षा मंत्री (श्री मु० क० चागला) : (क) जी हां ।

(ख) केन्द्र इस वर्ष स्थापित हो जाएगा और इस पर 84.44 लाख रुपये खर्च होंगे ।

Employees Belonging to S.C. and S.T.

1482. { Shri Dinen Bhattacharya:  
Shri S. M. Banerjee:

Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that under Article 320(4) of the Indian Constitution, the employees belonging to the Scheduled Castes and Scheduled

Tribes need not face the U.P.S.C. interview while being considered for higher posts in the parent department or cadre if they fulfil all the minimum qualifications;

(b) whether it is also a fact that while recognising the due claims of the members of the Scheduled Castes and Scheduled Tribes for the higher posts and services in the parent department or cadre the purview of the consultation of the U.P.S.C. is ousted; and

(c) if so, how the interests of these communities are safeguarded?

**The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra):** (a) and (b). It is not a fact that recruitment and promotion of Scheduled Castes and Scheduled Tribe employees to higher posts in the parent department or cadre is not within the purview of the U.P.S.C. by virtue of Article 320(4) of the Constitution. The Commission is to be consulted in regard to individual cases of members of Scheduled Castes and Scheduled Tribes where consultation is necessary under general rules.

(c) Does not arise.

#### **S.C. and S.T. Employees**

1483. { Shri Dinen Bhattacharya:  
} Shri S. M. Banerjee:

Will the Minister of Home Affairs be pleased to state:

(a) whether there are special provisions governing the fixation of seniority and confirmation in that parent department or cadre of the gazetted officers belonging to Scheduled Castes and Scheduled Tribes when selection is done with the consultation of the U.P.S.C.; and

(b) if so, the details of the rules?

**The Deputy Minister in the Ministry of Home Affairs (Shri L. N.**

**Mishra):** (a) and (b). There are no special rules to determine the seniority of gazetted officers belonging to Scheduled Castes and Scheduled Tribes, when selection is made in consultation with the Union Public Service Commission. The general rule of seniority which governs direct recruits, including candidates belonging to Scheduled Castes and Scheduled Tribes, is that the seniority shall be determined by the order of merit in which they are selected for such appointment on the recommendations of the Union Public Service Commission or other selecting authority, persons appointed as a result of an earlier selection being senior to those appointed as a result of a subsequent selection, provided that where persons recruited initially on a temporary basis are confirmed subsequently in an order different from the order of merit indicated at the time of their appointment, seniority shall follow the order of confirmation and not the original order of merit. Accordingly when vacancies reserved for Scheduled Castes and Scheduled Tribes according to the special representation roster, details of which are given in the note placed in the Library (See No. LT-4049/65), are filled by Scheduled Caste/Scheduled Tribe candidates initially appointed on a temporary basis, they are eligible for confirmation in their turn against such reserved vacancies; on confirmation they become senior to all others who may be confirmed from a subsequent date even though the others may have been appointed earlier.

#### **Land Reforms in Mahe**

1484. { Shri Pottakkatt:  
} Shri A. V. Raghavan:

Will the Minister of Home Affairs be pleased to state:

(a) what progress has been made to carry out land reforms in Mahe